

No. E-12017/03/2021-HR

Food Safety and Standards Authority of India
A Statutory Authority under Ministry of Health & Family Welfare, Govt. of India
(HR Division)
FDA Bhavan, Kotla Road, New Delhi-110 002

Dated 24 May, 2022

CIRCULAR

Subject: Filling up of the post of Director (Pay Level-13) in the Food Safety and Standard Authority of India on deputation on foreign service terms/Short Term Contract basis - reg.

The Food Safety and Standards Authority of India (FSSAI) is an autonomous statutory Authority set up under the Food Safety and Standards Act, 2006 for laying down science based standards for articles of food and to regulate their manufacture, storage, distribution, sale and import, to ensure availability of safe and wholesome food for human consumption.

2. FSSAI proposes to fill-up the post of Director, Pay Level-13 from officers of the Central Government or State Governments or Union Territories or Universities or Recognized Research Institutions or Public Sector Undertakings or Semi-Government, Statutory or Autonomous Organisations on transfer on deputation on Foreign Service terms/ short term contract basis as per the details contained in Annexure-I. Applicants fulfilling the eligibility criteria & having relevant experience, etc may apply online on the link available on the FSSAI website i.e. www.fssai.gov.in. **The last date of online application will be within three weeks from publication of advertisement in Employment News.**

3. The hard copy of online application form duly certified by the employer alongwith Certificate by employer/Cadre Controlling Authority in the prescribed format from the employer and other supporting certificates/ documents (Integrity certificate, vigilance clearance, Major/Minor penalty imposed during the last ten years and upto-date photocopies of APARs for the last 5 years duly certified copies) **must reach through proper channel to Assistant Director (HR), FSSAI, FDA Bhawan, Kotla Road New Delhi within 10 days from the last date of application.**

4. The period of deputation would be initially for three years. Further extension beyond three years would be subject to performance evaluation in the organization. The terms of deputation including pay of the officials selected on deputation will be governed by provisions laid down in the Department of Personnel and Training's Office Memorandum No.6/8/2009-Estt.(Pay II) dated 17th June, 2010 and other orders/guidelines issued in this regard from time to time. The period of deputation, in case of employees already on deputation in another ex-cadre post including the period of deputation held immediately preceding this appointment in the same or some other organization/Department shall not exceed five years. The maximum age limit for appointment on deputation shall be **56 years** on the last day of receiving the applications.

5. The vacancies shown in the advertisement are indicative and includes the anticipated vacancies also which may increase or decrease. The Food Authority reserves the right not to fill up all or any of the vacancies or to cancel the advertisement at any stage.

(Madan Kumar Jha)
Assistant Director (Recruitment)
assistantdirector-hr@fssai.gov.in
Tel. 011-23667423

To

1. All Ministries/Departments/Organisations of Govt. of India/State Govt./UTs/ Autonomous Bodies as per Standard list.
2. The Under Secretary (Food), Department of Health and Family Welfare, Ministry of Health and Family Welfare, Nirman Bhawan, New Delhi- with a request to kindly send the advertisement to Department of Personnel and Training for uploading the advertisement on DOP&T website for wide circulation.
3. IT Division- for uploading on www.fssai.gov.in.

ANNEXURE – I

Posts proposed to be filled up in FSSAI on transfer on Deputation on Foreign Service Terms Basis

Post Code	Post/ Pay Level	No of Posts & Place of Posting	Eligibility/experience
01	Director / Pay Level -13 (123100-215900)	03 (Anywhere in India)	<p>Officers of the Central Government or State Governments or Union Territories or Universities or Recognized Research Institutions or Public Sector Undertakings or Semi-Government, Statutory or Autonomous Organisations:-</p> <p>(a)(i) Holding analogous post on regular basis in the parent cadre or department; or</p> <p>(ii) With five years regular service in the grade rendered after appointment thereto on a regular basis in Pay Level 12 or equivalent in the parent cadre or department; and with relevant experience and possessing</p> <p>(b) Bachelor's Degree from a recognised University or Institution OR "Master Degree from a recognized University or Institution in Chemistry or Biochemistry or Food Technology or Food Science & Technology or Food & Nutrition or Edible Oil Technology or Microbiology or Dairy Technology or Agricultural or horticultural Sciences or Industrial Microbiology or Toxicology or Public Health or Life Science or Biotechnology or Fruit & Vegetable Technology or Food Safety & Quality Assurance OR PG Diploma of at least one year duration in Food Safety or Food Science or Food Processing or Quality Assurance in Food sector or Dietetic and Public Health or Nutrition or Dairy Science or Bakery Science or Post Harvest Technology from a Govt. recognized University/ Institute with a condition that candidates who have completed these PG Diploma courses, must have studied anyone of following subjects at their Bachelor's degree level i.e. Chemistry or Biochemistry or Food Technology or Food Science & Technology or Food & Nutrition or Edible Oil Technology or Microbiology or Dairy Technology or Agricultural or horticultural Sciences or Industrial Microbiology or Toxicology or Public Health or Life Science or Biotechnology or Fruit & Vegetable Technology or Food Safety & Quality Assurance or Food Processing Technology or Fruit & Vegetable or Medicine or Veterinary sciences or Fisheries or Animal Sciences"</p> <p>OR BE or B.Tech in Food Technology or Dairy Technology or Biotechnology or Oil Technology or Food Process Engineering</p>

			<p>or Food Processing Technology or Fruit & Vegetable Technology or Food Safety & Quality Assurance or Bachelor's degree (not less than four years duration) in Medicine or Veterinary sciences or Fisheries or Animal Sciences</p> <p>OR</p> <p>Doctorate Degree in any of the aforesaid subjects.</p>
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Certification by the Employer/ Cadre Controlling Authority

The information/ details provided in the above application by the applicant are true and correct as per the facts available on records. He/she possesses educational qualifications and experience mentioned in the vacancy Circular. If selected, he/she will be relieved immediately.

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Also certified that;

- i) There is no vigilance or disciplinary case pending/ contemplated against Shri/Smt._____
- ii) His/ Her integrity is certified.
- iii) His/ Her CR Dossier in original are enclosed/photocopies of the ACRs for the last 5 years duly attested by an officer of the rank of Under Secretary of the Govt, of India or above are enclosed.
- iv) No major/ minor penalty has been imposed on him/ her during the last 10 years **Or** A list of major/ minor penalties imposed on him/ her during the last 10 years is enclosed. (as the case may be).

Countersigned

(Employer/Cadre Controlling Authority with Seal)